

Prison Manuals

1546. { Shri Yashpal Singh:
Shri Vishram Prasad:
Shri Indrajit Gupta:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government have advised all the State Governments to revise drastically and if necessary to redraft the prison manual in the light of the recommendations of the Model Jail Manual Committee;

(b) if so, the main drawbacks pointed out by the Committee; and

(c) whether any model manual has been circulated to the States for guidance?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir. The State Governments have been requested to implement the recommendations of the All India Jail Manual Committee with such modifications as they may consider necessary. It has also been suggested to them that a manual may be drafted for the State or that changes may be made in the existing Jail Manuals on the basis of such of the recommendations as are considered feasible.

(b) Does not arise.

(c) Yes, Sir.

तिब्बती संस्कृति का विद्यालय

*1547. { श्रीमती सावित्री निगम :
श्री विभ्राम प्रसाद :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार इस प्रस्ताव पर विचार कर रही है कि तिब्बती बच्चों के लिये तिब्बती संस्कृति का एक विद्यालय खोला जाये जहां स्कूल शिक्षा समाप्त करने

वाले छात्रों को धर्म तथा संस्कृति की शिक्षा दी जाये ;

(ख) क्या उस प्रयोजन के लिये कोई पाठ्यक्रम निर्धारित किया जाने बला है ; और

(ग) यदि हां, तो किस स्थान पर, कब से खोला जायेगा और उस पर कितना व्यय होगा ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) जी नहीं ।

(ख) और (ग) प्रश्न नहीं उठता ।

Hindi Legal Texts

1548. { Shri Rameshwar Tantia:
Shri B. P. Yadava:
Shri Dhaon:
Shri Bishanchander Seth:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that four Hindi-speaking States have agreed to set up a joint commission for the preparation of Hindi legal texts of State statutes; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The details are still being worked out.

Science Policy Commission

1549. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 6 on the 27th May, 1964 and state:

(a) whether the suggestion made by the Association of Scientific